- (b) Whether at the meeting the question of oil exploration, production, refining, pipeline transportation and development of petrochemical industries and gas based fertilizers projects had figured;
  - (c) if so what offers were made by Italy in regard to each of the subjects mentioned above; and
  - (d) what is Government's decision in this regard?

THE MINISTER OF PETRO-LEUM, CHEMICALS AND FERTI-LIZERS (SHRI P. SHIV SHAN-KAR): (a) Yes, Sir.

(b) to (d). A delegation from the ENI, a state owned company of Italy, visited India in February 1982 and held detailed discussions with the public sector undertakings, within the jurisdiction of the Department, from 10-2-1982 to 12-2-1982 and with the officials of the Department of Petroleum. The discussions were mainly focussed on petroleum exploration, refining and petrochemicals. Areas of mutual interest were identified. Public Sector enterprises within the purview of the Department of Petroleum will pursue possible collaboration in these areas.

#### French assistance to develop superior grade Coal Mines

**MAGANBHAI** 2759. SHRI BAROT: Will the Minister of ENERGY be pleased to state:

- (a) whether it is a fact that the proposals are being considered for obtaining French credit for import of equipment and technology to develop superior grade coal mines;
- (b) how much extra coal is likely to be mined if the proposals materialise?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA): (a) and (b). A Memo-

randum of Understanding has been signed between India and France at the time of the visit of the Prime Minister to France during November 1981 under which an Indo-French Working Group on Coal has been constituted and the coal sector in India would be eligible for French credit which would cover technical services, supply of equipment and training.

Coal India Ltd. is now preparing project reports with French technical assistance in respect of certain mines. completion of these projects, likely additional yield would be around 3 million tonnes.

# Discovery of Gas in Broach, Gujarat

2760. SHRI TARIQ ANWAR; Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state whether it is a fact that natural gas of a super quality was discovered in a well in Dahej oilfield of the Oil and Natural Gas Commission at Koliad village of Bagra Taluka in Gujarat's Broach district ?

THE MINISTER OF PETRO-LEUM, CHEMICALS AND FERTI-LIZERS (SHRI P. SHIV SHAN-KAR): It is very difficult to confirm oil/gas discovery with reference to a particular village. However, natural gas has recently been struck by the ONGC in the second well on Dahej structure in Broach District of Gujarat. The first well drilled earlier in this structure had also proved gas bearing.

## Setting Up Electronic Exchanges/ Teleprinters/Telex Systems In Gujarat

2761. SHRI R. P. GAEKWAD: Will the Minister of COMMUNI-CATIONS be pleased to state:

(a) whether it is a fact that the Department of Communications proposes to set up electronic exchanges, electronic teleprinters and telex systems in Gujarat;

- (b) if so, names of cities where and when these electronic exchanges would be introduced; and
  - (c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) and (c). The detailed plans are yet to be finalised.

### New Power Schemes for Gujarat

2762. SHRI R. P. GABKWAD: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Government of Gujarat has sent for the Centre's approval new power schemes for generation of 1600 MW of energy;

- (b) if so, the names of the above power schemes, with their installed capacity; and
- (c) when is the Centre's approval likely to be given to these new power schemes as the State power needs are growing fast and hence require to be speeded up?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Yes, Sir.

(b) and (c). A statement giving names of the schemes, their installed capacity and the present status is attached.

The various issues relating to the project proposal, as indicated in the statement, are yet to be sorted out. The techno-economic clearance by the Central Electricity Authority can be given only after the pending issues are resolved following which the Planning Commission will examine the proposal for according investment approval.

system etc. from Gujarat Elec-

tricity Board are awaited.

#### Statement

1	Name of Scheme	Installed cap city (MW)	Present Status
1.	Gandhi Nagar Extn.	1×210	The technical feasibility of the scheme has been established. The techno-economic approval could not be accorded by CEA, as the clearance from the State Water Pollution Board is awaited.
2.	Replacement of small units at Utran	1×120	Approval from the State Water Pollution Board and Irrigation Department for the proposed ash disposal arrangements is awaited.
3.	Kutch TPS Extn.	1 × 60	Clearance from the Water Pollu- tion Board and clarifications like availability of water, ash disposal